

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: CONNEXIONS RETAIL STORES PRIVATE LIMITED Date of Commencement of Liquidation: 03-01-2020; List of Stakeholders as on Date: 01-11-2023; Name of IP: Mr. Madhu Desikan; Process Number: 1; Last 5 digit of registration number: 11021

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	6	12581025	6	12581025	0	0	0	NA
3	Secured financial creditors	1	198787356	0	0	0	0	0	Annexure 3
4	Unsecured financial creditors	77	121450885	70	120281885	0	7	0	Annexure 4
5	Operational creditors (Workmen)	30	2502796	30	1454638	0	29	1048158	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	1	4056694	1	4056694	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	4916575	3	3366687	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		118	344295331	110	141740929	0	36	1048158	